

**NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/07/2017 AT 10.30 AM**

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :

PETITION NUMBER : TCP/92/(IB)/2017

NAME OF THE PETITIONER(S) : XIAN UPRISING TRADING CO.LTD

NAME OF THE RESPONDENT(S) : RAYALASEEMA COMMODITIES LTD

UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	B. R. Shankaralingam	Petitioner Counsel	Shankaralingam
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ORDER

Counsel for petitioner present and submitted that paper publication for the appearance of the respondent was made on 5.7.2017. Respondent called absent. It is submitted that the petitioner has not filed affidavit and bank statement u/s 9(3)(b) &(c) and other required statutory formalities to be complied as per IB Code, 2016. In view of the notification dated 29.06.2017 issued by the Ministry of Corporate Affairs, the matter stands closed as abated.


(K. Anantha Padmanabha Swamy)
Member (Judicial)